

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 477/2016
O.A No. 1108 /2015
M.A. No. 1266/2015

New Delhi this the 16th day of February, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Ram Phal
Age - 60 years,
Designation – Driver (retired), Gp-C
S/o Shri Azad Singh
R/o H.No.298, Tajpur Pahari, Badarpur,
Near Hemchand Nigam Parshad Wali Gali,
New Delhi-110044.Petitioner

(By Advocate: Shri S.K. Anand)

Versus

Shri P.R. Garg,
CMD,
Delhi Transport Corporation
Headquarter, IP Estate,
New Delhi.Respondent

(By Advocate: Shri Ajesh Luthra)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

CP 477/2016

When this matter is taken up for hearing, the learned counsel for the petitioner submits that the orders of this Tribunal have been complied with. Accordingly, the CP is dismissed.

OA 1108/2015

List the O.A. for final hearing on 30.05.2017.

**(P.K. BASU)
MEMBER (A)**

/Jyoti/

**(V. AJAY KUMAR)
MEMBER (J)**